## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2229 ANSWERED ON:06.08.2003 LANDLINE TELEPHONE SERVICE IN U.P. AVTAR SINGH BHADANA

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government are aware that the landline telephones of BSNL in Suryanagar and Chander Nagar area in Ghaziabad, Uttar Pradesh, are lying out of order and the complaints lodged remain unattended for a long period and employees are prompt in attending to those who pay them illegally;
- (b) if so, the facts thereof; and
- (c) the steps taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGYASHOK PRADHAN)

- (a) Sir, there is slight increase in faults in Surya Nagar and Chander Nagar area of Ghaziabad due to heavy rains but the faults are attended promptly. No complaint against employees attending the faults has been received regarding illegal payment.
- (b) & (c) Do not arise in view of (a) above.